

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 104 OF 2020

IN

PIL WRIT PETITION NO. 32 OF 2019

Peter D'Souza in
Angelo Barreto & Ors.

..... Petitioners

V e r s u s

NGPDA & Ors.

..... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioners.

Mr. Shivan Desai, Advocate for the Respondent no. 1.

Mr. Pankaj Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent no.5.

Mr. A. D. Bhohe, Advocate for the Respondent no.6.

Mr. Nitin Sardesai, Senior Advocate with Mr. V. Amonkar, Advocate for the Respondent no.11.

Mr. Pavithran AV, Advocate for the Respondent no.13.

Mr. Vivek Rodrigues, Advocate for the Respondent no.14.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 14th September, 2020

P.C.

1. In the order dated 07.09.2020, appearance of Mr. Nitin Sardesai, learned Senior Advocate, is indicated as appearance on behalf of respondent

no.11 and not respondent no.13. The original order dated 07.09.2020 as also the order uploaded on the website to be corrected accordingly.

M. S. JAWALKAR

M. S. SONAK, J.

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